

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

COMAPNY APPEAL (AT) NO.210 OF 2019

In the matter of:

Elaine Info Solutions Pvt. Ltd Appellant

Vs

J & A Avenues India Pvt. Ltd & Ors. Respondents

Present:

Mr. Arun Kathpalia, Sr Advocate, Mr Swapnil Gupta, Mr Rudrajit Ghosh, Ms Diksha Gupta, Mr Kauser Hussain, Advocates for appellant.

Mr.Saurabh Jain with Mr. Smarth, Mr. Bhavishya Singh, Advocates for R1 & R2.

With

COMAPNY APPEAL (AT) NO.246 OF 2019

In the matter of:

V.Lakshmi Chenchu Venkata Satya Siva Prasad Appellant

Vs

J & A Avenues India Pvt. Ltd & Ors. Respondents

Present:

Mr. M.L.Sharma with Mr.Rishabh Jain, Advocates for Appellant.

Mr. Arun Kathpalia, Sr Advocate, Mr Swapnil Gupta, Mr Rudrajit Ghosh, Ms Diksha Gupta, Mr Kauser Hussain, Advocates for R3.

Mr.Saurabh Jain with Mr. Smarth, Mr. Bhavishya Singh, Advocates for R1 & R2.

With

COMAPNY APPEAL (AT) NO.258 OF 2019

In the matter of:

J & A Avenues India Pvt. Ltd & Anr. Appellants

Vs

V.Lakshmi Chenchu Venkata Satya Siva Prasad & Ors. Respondents

Present:

Mr.Saurabh Jain with Mr. Smarth, Mr. Bhavishya Singh, Advocates for appellant.

Mr. Arun Kathpalia, Sr Advocate, Mr Swapnil Gupta, Mr Rudrajit Ghosh, Ms Diksha Gupta, Mr Kauser Hussain, Advocates for R2.

ORDER

21.01.2020- Heard learned counsel for the parties at length. Arguments concluded. **Judgement Reserved.**

Written submissions not more than three pages may be filed by the parties within three days.

(Justice Jarat Kumar Jain)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

(Dr. Ashok Kumar Mishra)
Member (Technical)

bm/kam